IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

CP-16/125(ND)/17

IN THE MATTER OF:

Magnon Interactive (P) Ltd.

...PETITIONER

SECTION:

Under Section 441 (96 & 166)

Order delivered on 30.8.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/Applicant

: Mr. K. Datta, Advocate

Mr. Mohit Chaurasia, Advocate

For the Respondents

: -

ORDER

Learned Counsel for the Petitioner is present. Heard.

Order reserved.

(R. VARADHARAJAŃ) MEMBER (JUDICIAL)

Surjit 30.8.2017